

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:3640
ANSWERED ON:23.08.2004
PAYMENT OF KIOSK RENTAL CHARGES
Madhwaraj Smt. Manorama

Will the Minister of TOURISM be pleased to state:

- (a) whether Airport Authority of India has demanded payment of kiosk rental charges at commercial rates from the Government;
- (b) if so, whether the Department of Tourism has contended that the kiosks at airports are used for the purpose of promoting tourism by providing tourist related information and services; and
- (c) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SMT RENUKA CHOWDHURY)

(a): No, sir.

(b) & (c): Does not arise